HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 149 /UHC/ Admin. A/ 2016 Dated: June 20 , 2016.

Pursuant to the Government Notification No. 278/XXX(4)/2016-02(24)/2015 dated 10.06.2016, Ms. Bushra Kamal is posted as Judicial Magistrate-III, Dehradun, in the vacant Court. She is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

No. 150 /UHC/ Admin. A/ 2016 Dated: June 20 , 2016.

Pursuant to the Government Notification No. 278/XXX(4)/2016-02(24)/20 dated 10.06.2016, Sri Sachin Kumar is posted as Judicial Magistrate-II, Rudrapur (Udham Singh Nagar), in the vacant Court. He is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

No. 151 /UHC/ Admin. A/ 2016 Dated: June 20 , 2016.

Pursuant to the Government Notification No. 278/XXX(4)/2016-02(24)/2015 dated 10.06.2016, Sri Ramesh Chandra is posted as Civil Judge (Jr. Div.), Gangolihat, District Pithoragarh in the vacant Court.

No. 152 /UHC/ Admin. A/ 2016 Dated: June 20 , 2016.

Pursuant to the Government Notification No. 278/XXX(4)/2016-02(24)/2015 dated 10.06.2016, Ms. Meenakshi Sharma is posted as 2nd Additional Civil Judge (Jr. Div.), Hardwar in the vacant Court.

No. 153 /UHC/ Admin. A/ 2016 Dated: June 20 , 2016.

Pursuant to the Government Notification No. 278/XXX(4)/2016-02(24)/2015 dated 10.06.2016, Ms. Ashalika Pandey is posted as 5th Additional Civil Judge (Jr. Div.), Dehradun in the vacant Court.

No. 154 /UHC/ Admin. A/ 2016 Dated: June 20 , 2016.

Pursuant to the Government Notification No. 278/XXX(4)/2016-02(24)/2015 dated 10.06.2016, Ms. Bharti Manglani is posted as Judicial Magistrate-III, Hardwar, in the vacant Court. She is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

No. 155 /UHC/ Admin. A/ 2016 Dated: June 20 , 2016.

Pursuant to the Government Notification No. 278/XXX(4)/2016-02(24)/2015 dated 10.06.2016, Sri Vishal Vashisht is posted as Civil Judge (Jr. Div.), Barkot, District Uttarkashi in the vacant Court.

No. 156 /UHC/ Admin. A/ 2016 Dated: June 20 , 2016.

Pursuant to the Government Notification No. 278/XXX(4)/2016-02(24)/2015 dated 10.06.2016, Ms. Aishwarya Bora is posted as 3rd Additional Civil Judge (Jr. Div.), Hardwar in the vacant Court.

No. 157 /UHC/ Admin. A/ 2016 Dated: June 20 , 2016.

Pursuant to the Government Notification No. 278/XXX(4)/2016-02(24)/2015 dated 10.06.2016, Ms. Parul Thapliyal is posted as 3rd Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar in the vacant Court.

No. 158 /UHC/ Admin. A/ 2016 Dated: June 20 , 2016.

Pursuant to the Government Notification No. 278/XXX(4)/2016-02(24)/2015 dated 10.06.2016, Sri Amit Bhatt is posted as Civil Judge (Jr. Div.), Gairsen, District Chamoli in the vacant Court.

No. 159 /UHC/ Admin. A/ 2016 Dated: June 20 , 2016.

Pursuant to the Government Notification No. 278/XXX(4)/2016-02(24)/2015 dated 10.06.2016, Ms. Chandreshwari Singh is posted as Judicial Magistrate V, Dehradun, in the vacant Court. She is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

No. 160 /UHC/ Admin. A/ 2016 Dated: June 20 , 2016.

Pursuant to the Government Notification No. 278/XXX(4)/2016-02(24)/2015 dated 10.06.2016, Sri Rajendra Kumar is posted as Judicial Magistrate, Champawat, in the vacant Court. He is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

No. 161 /UHC/ Admin. A/ 2016 Dated: June 20 , 2016.

Pursuant to the Government Notification No. 278/XXX(4)/2016-02(24)/2015 dated 10.06.2016, Ms. Sonia is posted as 1st Additional Civil Judge (Jr. Div.), Roorkee, District Hardwar in the vacant Court.

No. 162 /UHC/ Admin. A/ 2016 Dated: June 20 , 2016.

Pursuant to the Government Notification No. 278/XXX(4)/2016-02(24)/2015 dated 10.06.2016, Ms. Krishtika Gunjiyal is posted as 2nd Additional Civil Judge (Jr. Div.), Roorkee, District Hardwar in the vacant Court.

No. 163 /UHC/ Admin. A/ 2016 Dated: June 20 , 2016.

Pursuant to the Government Notification No. 278/XXX(4)/2016-02(24)/2015 dated 10.06.2016, Ms. Kalpana is posted as Civil Judge (Jr. Div.), Pratap Nagar, District Tehri Garhwal in the vacant Court.

No. 164 /UHC/ Admin. A/ 2016 Dated: June 20 , 2016.

Pursuant to the Government Notification No. 278/XXX(4)/2016-02(24)/2015 dated 10.06.2016, Sri Rajnish Mohan is posted as 4th Additional Civil Judge (Jr. Div.), Hardwar in the vacant Court.

No. 165 /UHC/ Admin. A/ 2016 Dated: June 20 , 2016.

Pursuant to the Government Notification No. 278/XXX(4)/2016-02(24)/2015 dated 10.06.2016, Sri Puneet Kumar is posted as 2nd Additional Civil Judge (Jr. Div.), Rudrapur (Udham Singh Nagar) in the vacant Court.

No. 166 /UHC/ Admin. A/ 2016 Dated: June 20 , 2016.

Pursuant to the Government Notification No. 278/XXX(4)/2016-02(24)/2015 dated 10.06.2016, Sri Prakash Chandra is posted as Civil Judge (Jr. Div.), Bazpur, District Udham Singh Nagar in the vacant Court.

By Order of the Court,

Sd/-
Registrar General

No. 2926 /XIII-d-1/Admin.A/2014 Dated: June 20 , 2016.

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
3. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
4. Accountant General (A & E), Uttarakhand, Oberoi Building, Majra, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. District Judge, Chamoli, Champawat, Dehradun, Hardwar, Pithoragarh, Tehri Garhwal, Udham Singh Nagar and Uttarkashi with reference to Notification No. 278/XXX(4)/2016-02(24)/2015 dated 10.06.2016. The candidates (Civil Judge (Jr. Div.)/ Judicial Magistrates.) mentioned above shall join their duties in the respective stations of their posting **by 11.07.2016.**

   After taking over charge, the officers mentioned above shall be given practical training by attaching them with Courts at District Headquarters as per programme prepared by the respective District Judge. During the practical training the officers will prepare notes of the training, which will be submitted to this Court.
7. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital for information and necessary action.

8. The concerned candidates Civil Judge (Jr. Div.) on address as given in the enclosed list.

   They shall take charge of their assignment **by 11.07.2016** and should note that their appointment to the post of Civil Judge (Jr. Div.)/Judicial Magistrate is purely temporary and they shall remain under probation for a period of two years, until they are confirmed as permanent Civil Judge (Jr. Div.). They shall be subject to general conditions of services applicable to temporary Government Servants contained in Government Notification No. 20/I/75-Niyukti-3 dated 11.06.1975 and also under the condition laid down in Government Notification No. 3501/II-4-99-32 (5)/96 dated 17.09.1999 and also to Uttarakhand Nyayik Sewa Niyamawali, 2005.

9. All the Registrars, of the Court.
10. P.P.S. to Hon'ble the Chief Justice.
11. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges
12. Senior Treasury Officer of all the districts of Uttarakhand.
13. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
14. I/c N.I.C., High Court of Uttarakhand, Nainital with the request to upload it on the website.
15. Guard file/ Assistant Concerned.

20/06/16

Assistant Registrar
Admin. A